

BENCH-I

Mention

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 364/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company		Agarpara Company Ltd. & Ors.-Vs- Agarpara Jute Mills Co. Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanko Banerji
Saurabh Mitra
Ayan De } For Petitioners.

Ayan De
30/11/17

Prasid- Kumar Roy, Sr. Advocate
Mr D. N. Sharma } Adv
Ajib Mullik

8-13 to 17
30/11

Mr. J. Saha, Sr Adv
Mr. A. K. Das, Adv }

R-1

Ratobroto. K. Mitra

R-24-25
26-27

Kul.

A. K. Das, Adv

R-18

Mrs. Manjima Aggarwal

Mr. Bajrang Prasad

R-23 - Aggarwal

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1, 13 to 17, 18, 23, 26 and 27 are present.

List on **07/12/2017**.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)